

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 102
CP No. (IB)- 173/9/JPR/2020
Under Section 9 of IBC, 2016**

In the matter of:

Annapurna Polytech Pvt. Ltd.

... Operational Creditor

Versus

Ajenta Chemicals (India) Ltd.

... Corporate Debtor

**Coram: HON'BLE MR. DR. P.S.N. PRASAD, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Operational Creditor : Hariom, proxy counsel
Vinay Gupta, Director

For the Corporate Debtor : Mohit Singhvi, Adv.

ORDER

Heard submissions made by both the learned counsel for the parties and the Director of the Petitioner Company. Order in this matter is reserved.

-Sd-
(Rajeev Mehrotra)
Technical Member

-Sd-
(Dr. P.S.N. Prasad)
Judicial Member

November 10, 2023